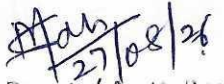


WEEKLY DISPATCH STATEMENT

FROM :17-08-2026 to 21.08.2026

S. NO. APPEAL NO.FINAL ORDER NO./MISC
ORDER NO.DATE OF ORDER RECEIVED
FROM THE PS TO HON'BLE
PRESIDENT /MEMBERSDATE ON WHICH
ORDER SENT FOR
DISPATCH

		<u>FINAL ORDER NO.</u>		
1	<u>ST/60411/2017</u>	<u>F.O/51311/2026</u>	<u>17-08-2026</u>	<u>20-08-2026</u>
2	<u>ST/52960/2019</u>	<u>F.O/51270-51271/2026</u>	<u>17-08-2026</u>	<u>20-08-2026</u>
3	<u>ST/55288/2023</u>	<u>F.O/51284/2026</u>	<u>17-08-2026</u>	<u>20-08-2026</u>
		<u>MISC ORDER</u>		
1	<u>ST/55148/2023</u>	<u>M.O/50440/2026</u>	<u>17-08-2026</u>	<u>20-08-2026</u>


27/08/26
Deputy/ Asstt. Registrar

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.